

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3070
ANSWERED ON:08.12.2009
NON LIFTING OF FOOD QUOTA BY STATES
Rajaram Shri Wakchaure Bhausahb

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the details of sugar and other food items lying unutilised in godowns due to the failure of the States to lift their quota; and
(b) the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): Central Pool Stocks and Sugar as on 31.10.2009 were as under:-

(Figs. In lakh tonnes)
Commodity Quantity

Rice	216.21
Wheat	268.88
Sugar	0.30
TOTAL	485.39

FCI is releasing wheat, rice and sugar to the State/UT Governments or their nominees as per the monthly allocations made by the Government from time to time.

Lifting of wheat and rice under TPDS by State Governments in April, 2009-September, 2009 period was 86.4% & 97.8% respectively.